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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 41/241-242/NCLT/AHM/2017

Coram:

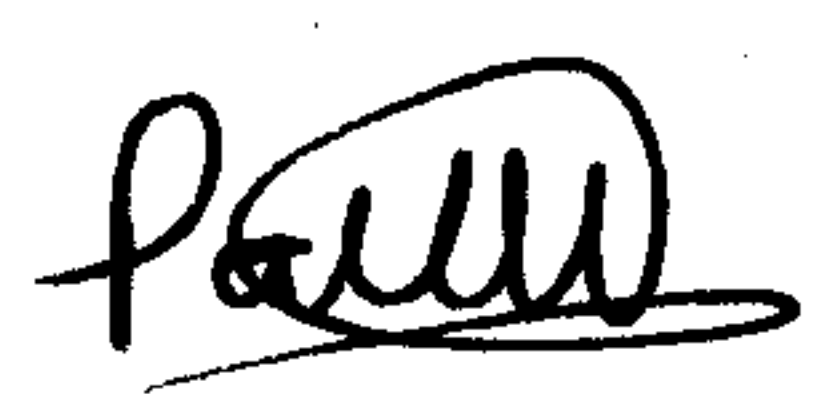
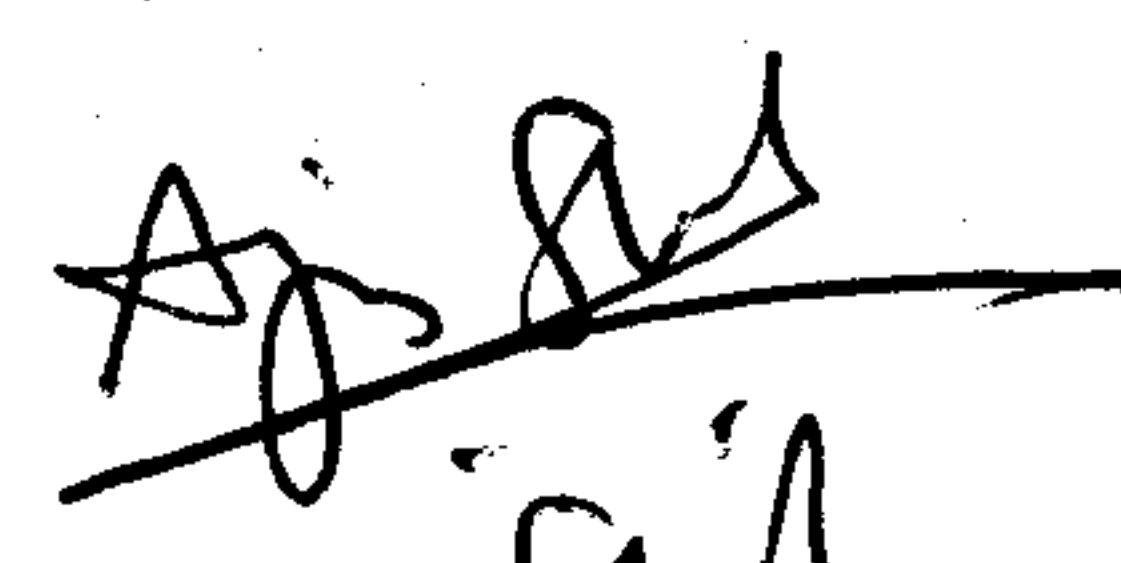
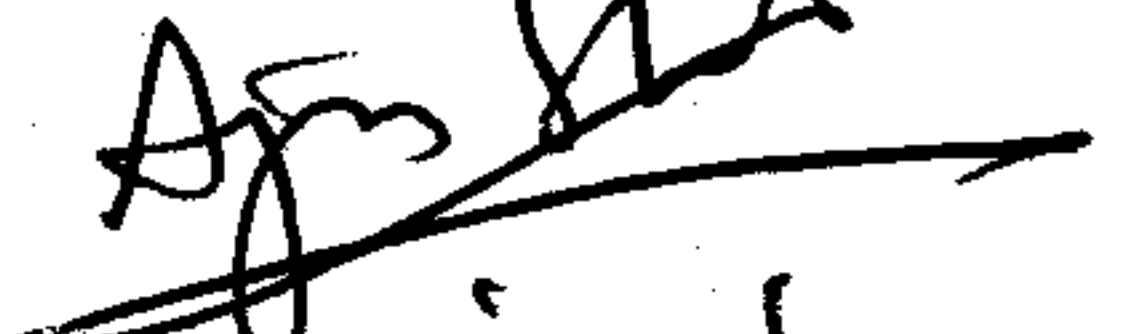

Present: Hon'ble Mr. **BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017**

Name of the Company: Virendra R Gandhi & Ors.
V/s.
Vadilal International Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

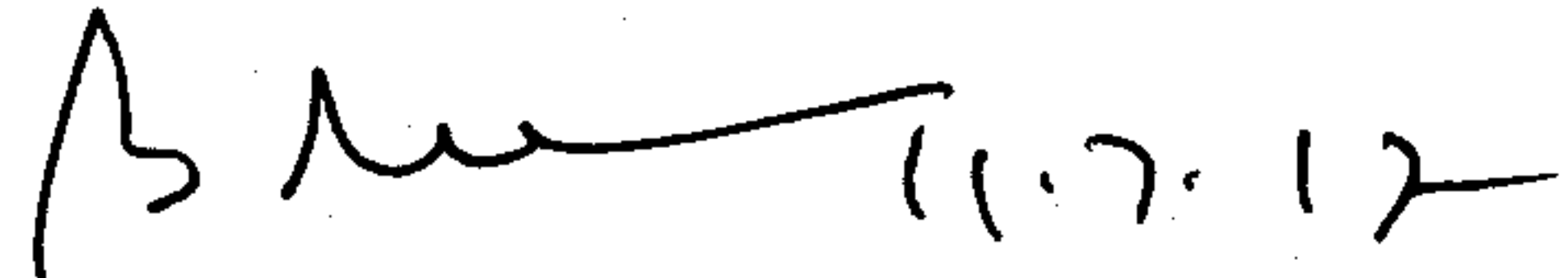
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Parth Contractor	Adv.	Petitioner	
2.	A.R. Sheth	Adv. & Solicitor	No. 2, 4, 5 Petitioner	
3.	Ms. Manish Bhatt	Sr. Adv.	Petitioner	
4.	Raheel Patel	Adv.	Respondent No. 10, 11	

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Parth Contractor present for Respondents no. 2, 4 and 5. Learned Counsel Mr. Raheel Patel present for Respondents no. 10 and 11. None present for other Respondents.

In view of order passed in IA 152/2017, list the matter on 19.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 11th day of July, 2017.